

Office of the District Magistrate, Gonda

Ref. No. - 2979 /HGT/2023

Dated- 27-4-2023

To,
The Registrar General,
Hon'ble National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001

Sub.: Regarding Submission of Action taken report in compliance of order dated 22/02/2023 passed by Hon'ble NGT, New Delhi in the matter of O.A. No. 12/2023 Alok Kumar Mishr and Anr. Vs. State Of U.P.

Hon'ble Sir,

That the Hon'ble NGT has pass following order in O.A. No. 12/2023 on dated 22/02/2023

“.....In our view, a substantial question relating to environmental due to implementation of Scheduled Enactments under NGT Act, 2010 has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual report. For the purpose thereof, we constitute a joint Committee comprising State PCB, CPCB and District Magistrate, Gonda who shall submit factual as well as action taken, if any, report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF ...”

With respect it is submitted that in compliance of aforesaid order passed by the Hon'ble NGT on 22.02.2023 the industry is in question M/s Balrampur Chini Mills Ltd (Sugar Division), Village & Post-Datauli, Tahsil-Mankapur, Distt-Gonda & M/s Balrampur Chini Mills Ltd (Distillery Division), Village & Post-Datauli, Tahsil-Mankapur, Distt-Gonda has been jointly inspected by S.D.M., Mankapur, Gonda, Regional Officer, UPPCB, Ayodhya and Central Pollution Control Board (CPCB), Regional Directorate, Lucknow officers on dated 11.04.2023.

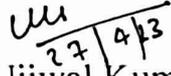
On the basis of recommendations made by the Joint Committee, UPPCB has issued show cause notice to the unit M/s Balrampur Chini Mills Ltd (Sugar Division), Village & Post-Datauli, Tahsil-Mankapur, Distt-Gonda under the provisions of Water (Prevention and Control of Pollution) Act, 1974 [annexure no-I]& directions issued the unit under the provisions of Air (Prevention and

Control of Pollution) Act, 1981[**annexure no-II**]. UPPCB also has issued directions to the unit M/s Balrampur Chini Mills Ltd (Distillery Division), Village & Post-Datauli, Tahsil-Mankapur, Distt-Gonda under the provisions of Water (Prevention and Control of Pollution) Act, 1974[**annexure no-III**] and Air (Prevention and Control of Pollution) Act, 1981 [**annexure no-IV**]for compliance of recommendations mentioned in joint committee report.

The copy of the Joint Inspection Report[**annexure no-V**], show cause notice and copy of directions issued against to above units by UPPCB is annexed herewith this letter for your kind perusal.

- Enclosures:** 1. Show cause notice(as annexure no-I).
2. Copy of issued directions(as annexure no-II,III and IV).
3. Joint Inspection Report[annexure no-V]

Sincerely Yours,


(Dr. Ujjwal Kumar)
District Magistrate
Gonda



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या H. 17736 / सी-6 / सहमति जल-50 / अयोध्या / 2023

दिनांक 26-4-23
पंजीकृत

सेवा में,

मेसर्स बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन)
यूनिट-मनकापुर, दतौली,
जनपद-गोण्डा।

यह कि मेसर्स बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन) यूनिट-मनकापुर, दतौली जनपद-गोण्डा जिसे आगे उद्योग कहा जाएगा। उद्योग चीनी के उत्पादन हेतु उपरोक्त वर्णित स्थल पर स्थापित/संचालित है, जो कि जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-47 के अन्तर्गत एक कम्पनी है।

यह कि मा० एन०जी०टी० नई दिल्ली में विचाराधीन ओ०ए० सं०-12/2023 आलोक कुमार निष्ठा एवं अन्य बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 22.02.2023 के अनुपालन में गठित संयुक्त समिति द्वारा उद्योग का निरीक्षण दिनांक 11.04.2023 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया। निरीक्षण के समय उद्योग में स्थापित ई०टी०पी० एवं एस०टी०पी० द्वारा शुद्धिकृत उत्प्लावक के नमूने एकत्र किये गये तथा ई०टी०पी० के नमूने में प्रचालकों की मात्रा निर्धारित मानकों के अनुरूप पायी गयी एवं एस०टी०पी० के नमूने में प्रचालक-टोटल फासफोरस की मात्रा 3.88 मि०ग्रा०/ली० एवं टोटल नाइट्रोजन की मात्रा 21.9 मि०ग्रा०/ली० पायी गयी जो कि निर्धारित मानकों से अधिक है।

संयुक्त समिति की आख्या में निम्न संस्तुति की गई है :-

1. The unit should carry out performance of ETP as well as water balance by NSI, Kanpur during crushing season and accordingly upgrade its ETP (if any).
2. The unit should properly operate the ETP.
3. The unit should properly operate its STP to meet with stipulated norms.
4. The unit should strictly comply with the new standards notified G.S.R. 35 (E), MoEF & CC, January 14, 2016 for sugar industry such as notified standards for effluent disposal, waste water conservation and pollution control management.

अतएव जनहित एवं जन साधारण को स्वच्छ वातावरण प्रदान करने के लिये यह आवश्यक है कि उद्योग मेसर्स बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन) यूनिट-मनकापुर, दतौली जनपद-गोण्डा का संचालन रोका जाये।

अतः उपरोक्त वर्णित तथ्यों के परिप्रेक्ष्य में जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33ए, सपटित धारा-27(2) के अन्तर्गत सक्षम अधिकारी के अनुमोदनोपरान्त उद्योग मेसर्स बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन) यूनिट-मनकापुर, दतौली जनपद-गोण्डा के विरुद्ध निम्न कारण बताओ नोटिस जारी किये जाते हैं:-

1. यह कि क्यों न आपके औद्योगिक संयंत्र मेसर्स बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन) यूनिट-मनकापुर, दतौली जनपद-गोण्डा को राज्य बोर्ड द्वारा पूर्व में प्रदत्त जल सहमति खण्डित कर दी जाये।

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764
Email: info@uppeb.com - Web Site: www.uppeb.com

2. यह कि नर्यों न आपके औद्योगिक संयंत्र मेरारि बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन) यूनिट-गनकपुर, दतौली जनपद-गोण्डा की समस्त उत्पादन/संचालन प्रक्रिया को तत्काल प्रभाव से बन्द कर दी जाये।
 3. यह कि नर्यों न साक्ष्य अधिकारियों से अपेक्षा की जाये कि वह आपके संयंत्र मेरारि बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन) यूनिट-गनकपुर, दतौली जनपद-गोण्डा को मिलने वाली विद्युत आपूर्ति एवं जलापूर्ति तथा अन्य सुविधाओं को तत्काल प्रभाव से बन्द कर दें।
- उक्त के अतिरिक्त यह भी स्पष्ट करें कि नर्यों न मा० एन०जी०टी०, नई दिल्ली के आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्मित माइड लाइन में वर्णित सूत्र (E.C.= P.I. X N X R X S X L.F) के अनुसार रू० 20,000 (रू० बीस हजार मात्र) प्रतिदिन की दर से उद्योग मेरारि बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन) यूनिट-गनकपुर, दतौली जनपद-गोण्डा के विरुद्ध दिनांक 11.04.2023 से सुधारसमक कार्यवाही किये जाने तक पर्यावरणीय क्षतिपूर्ति अधिसूचित कर दी जाये।

कारण बताओ नोटिस के संबंध में साक्ष्य सहित पूर्ण विवरण के साथ अपना पक्ष 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। उद्योग द्वारा कारण बताओ नोटिस का उत्तर न प्रेषित करने अथवा संतोषजनक उत्तर प्राप्त न होने पर उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा-33ए, संपठित धारा-27(2) के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी।

साक्ष्य अधिकारी द्वारा अनुगोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

Atul Singh Yadav
मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, गोण्डा।
2. पुलिस अधीक्षक, गोण्डा।
3. अधिशाषी अभियन्ता, उ०प्र० विद्युत वितरण खण्ड, गोण्डा।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, अयोध्या को इस निर्देश के साथ कि 15 कार्य दिवस में उद्योग का निरीक्षण कर कारण बताओ नोटिस के परिपेक्ष्य में आख्या प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी,
(वृत्त-6)



[Annexure - (ii)]

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या 1192/न38/सी-6/सहमति वायु-50/अयोध्या/2023

दिनांक 26.4.23
पंजीकृत

सोचा में,

गेरारस बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन)

यूनिट-गनकापुर, दतौली,

जनपद-गोण्डा।

यह कि गेरारस बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन) यूनिट-गनकापुर, दतौली जनपद-गोण्डा जिले आगे उद्योग बंद जाएगा। उद्योग चीनी के उत्पादन हेतु उपरोक्त वर्णित स्थल पर स्थापित/संचालित है, जो कि वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा-40 के अन्तर्गत एक कंपनी है।

यह कि मा० एन०जी०टी० नई दिल्ली में विचाराधीन ओ०ए० सं०-12/2023 आलोक कुमार मिश्रा एवं अन्य बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 22.02.2023 के अनुपालन में गठित संयुक्त समिति द्वारा उद्योग का निरीक्षण दिनांक 11.04.2023 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया।

संयुक्त समिति की आख्या में निम्न संस्तुति की गई है :-

1. The unit should provide proper monitoring facilities in all stacks as per CPCB guidelines and ladder should be easy ladder (spiral /scaffold type).
2. The unit should cover all bagasse conveyor system to control fugitive emission.

उपरोक्त वर्णित परिस्थितियों में राक्षम अधिकारी के अनुमोदनोपरान्त जन स्वास्थ्य के हित में राज्य बोर्ड द्वारा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-31 ए के अन्तर्गत उद्योग को निम्न निर्देश जारी किये जाते हैं:-

यह कि उद्योग गेरारस बलरामपुर चीनी मिल्स लि०, (शुगर डिवीजन) यूनिट-गनकापुर, दतौली जनपद-गोण्डा द्वारा संयुक्त समिति द्वारा की गई संस्तुतियों का तत्काल अनुपालन सुनिश्चित करें तथा कृत कार्यवाही से विलम्बतम एक माह में राज्य बोर्ड को अवगत कराये।

उद्योग द्वारा उपरोक्त निर्देशों को अनुपालन सुनिश्चित न किये जाने अथवा संतोषजनक उत्तर प्राप्त न होने की दशा में उद्योग के विरुद्ध वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 यथासंशोधित के अन्तर्गत नियमानुसार कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

राक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

Atul Singh Yadav
मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, गोण्डा
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड अयोध्या को इस आशय के साथ प्रेषित कि उद्योग को जारी निर्देश का अनुपालन सुनिश्चित कराये।

/
मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010

Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764

Email: info@uppeb.com - Web Site: www.uppeb.com



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदिग्ध संख्या 1192739

/सी-6/सहमति जल-52/निर्देश/अध्याया/2023

दिनांक 26-04-23
पंजीकृत

संवा म.

मेसर्स बलरामपुर चीनी मिल्स लि० (आसवनी इकाई),
यूनिट-मनकापुर,
जनपद-गोण्डा।

यह कि मेसर्स बलरामपुर चीनी मिल्स लि० (आसवनी इकाई), यूनिट-मनकापुर, जनपद-गोण्डा जिससे आगे उद्योग कहा जाएगा। उद्योग में कच्चे नाल के रूप में मोलासेस का प्रयोग कर औद्योगिक एल्कोहल के उत्पादन हेतु उपरोक्त वर्णित स्थल पर स्थापित/संचालित है, जो कि जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-47 के अन्तर्गत एक कम्पनी है।

यह कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या 12/2023 अलोक कुमार मिश्रा एवं अन्य बनाम स्टेट ऑफ यूपी में पारित आदेश दिनांक 22.02.2023 के अनुपालन में गठित संयुक्त समिति द्वारा उद्योग का निरीक्षण दिनांक 11.04.2023 को किया गया। निरीक्षण के समय उद्योग निर्धारित मरम्मत हेतु बन्द पाया गया।

संयुक्त समिति की आख्या में निम्न संस्तुति/सुझाव दिये गये हैं :-

1. The unit should dismantle excess storage lagoons. Effluent stored in old lagoon should be treated before dismantling and log book of same should be maintained.
2. The unit should provide auto pump in all catch pits to avoid any flooding.
3. The unit should provide proper mixing system in equalization tank, i.e. CPU.

उपरोक्त वर्णित परिस्थितियों में जन स्वास्थ्य के हित में सक्षम अधिकारी के अनुमोदनोपरान्त राज्य बोर्ड द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए के अन्तर्गत उद्योग को निम्न निर्देश निर्गत किये जाते हैं:-

यह कि उद्योग मेसर्स बलरामपुर चीनी मिल्स लि० (आसवनी इकाई), यूनिट-मनकापुर, जनपद-गोण्डा द्वारा संयुक्त समिति की उपरोक्त वर्णित संस्तुतियां/सुझाव का अनुपालन सुनिश्चित किया जाये। उद्योग द्वारा उपरोक्त निर्देशों का अनुपालन सुनिश्चित न किये जाने अथवा संतोषजनक उत्तर प्राप्त न होने की दशा में उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित के अन्तर्गत नियमानुसार कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

भवदीय

Atul Singh Yadav
मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ प्रेषित।

1. जिलाधिकारी, गोण्डा।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, अध्याया को इस आशय के साथ प्रेषित कि उद्योग को जारी निर्देश का अनुपालन सुनिश्चित कराये।

मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764
Email: info@uppcb.com - Web Site: www.uppcb.com



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या H927-40 / सी-6 / राहगति वायु-52 / निर्देश / अयोध्या / 2023

दिनांक 26/04/2023
पंजीकृत

सेवा में,

मेसर्स बलरामपुर चीनी गिल्स लि० (आसवनी इकाई),

यूनिट-मनकापुर,

जनपद-गोण्डा।

यह कि मेसर्स बलरामपुर चीनी गिल्स लि० (आसवनी इकाई), यूनिट-मनकापुर, जनपद-गोण्डा जिले आगे उद्योग कहा जाएगा। उद्योग में कच्चे माल के रूप में गोलारोरा का प्रयोग कर औद्योगिक एल्कोहल के उत्पादन हेतु उपरोक्त वर्णित स्थल पर स्थापित/संचालित है, जो कि वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा-40 के अन्तर्गत एक कम्पनी है।

यह कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या 12/2023 आलोक कुमार मिश्रा एवं अन्य बनाम स्टेट ऑफ यूपी में पारित आदेश दिनांक 22.02.2023 के अनुपालन में गठित संयुक्त समिति द्वारा उद्योग का निरीक्षण दिनांक 11.04.2023 को किया गया। निरीक्षण के समय उद्योग निर्धारित मरम्मत हेतु बन्द पाया गया।

संयुक्त समिति की आख्या में निम्न संस्तुति/सुझाव दिये गये हैं :-

1. The unit should provide proper monitoring facilities in all stacks as per CPCB guidelines and ladder should be easy ladder (spiral /scaffold type).
2. The unit should provide adequate system to control fugitive emission from stored press mud as well as pellet making machine.

उपरोक्त वर्णित परिस्थितियों में जन स्वास्थ्य के हित में सक्षम अधिकारी के अनुमोदनोपरान्त राज्य बोर्ड द्वारा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-31ए के अन्तर्गत उद्योग को निम्न निर्देश निर्गत किये जाते हैं:-

यह कि उद्योग मेसर्स बलरामपुर चीनी गिल्स लि० (आसवनी इकाई), यूनिट-मनकापुर, जनपद-गोण्डा द्वारा संयुक्त समिति की उपरोक्त वर्णित संस्तुतियां/सुझाव का अनुपालन सुनिश्चित किया जाये।

उद्योग द्वारा उपरोक्त निर्देशों का अनुपालन सुनिश्चित न किये जाने अथवा संतोषजनक उत्तर प्राप्त न होने की दशा में उद्योग के विरुद्ध वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 यथासंशोधित के अन्तर्गत नियमानुसार कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

भवदीय

Atul Kumar Yadav
मुख्य पर्यावरण अधिकारी,

(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ प्रेषित।

1. जिलाधिकारी, गोण्डा।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, अयोध्या को इस आशय के साथ प्रेषित कि उद्योग को जारी निर्देश का अनुपालन सुनिश्चित करायें।

मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010

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JOINT INSPECTION REPORT OF M/S BALRAMPUR CHINI MILLS LIMITED (SUGAR & DISTILLERY DIVISION), VILLAGE & POST-DATAULI, MANKAPUR, GONDA, U. P.

IN THE MATTER OF

Alok Kumar Mishra & Anr. Vs State of U. P. (O. A. No. 12 of 2023)

1.0 Background:

Hon'ble NGT, Principal Bench, New Delhi has passed order on dated 22.02.2023 for joint inspection of M/s Balrampur Chini Mills Limited (Sugar, Distillery and Power Plant Division), Village & Post- Datauli, Mankapur, Gonda, U.P. in the matter of Alok Kumar Mishra & Anr. Vs State of U. P. (O.A. No. 12 of 2023). The relevant portion of the order is as below:

"6. In our view, a substantial question relating to environmental due to implementation of Scheduled Enactments under NGT Act, 2010 has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual report. For the purpose thereof, we constitute a Joint Committee comprising State PCB, CPCB and District Magistrate, Gonda who shall submit factual as well as action taken, if any, report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of image PDF.

7. District Magistrate, Gonda will be the nodal agency for compliance and coordination.

8. List for further consideration on 01.05.2023."

Copy of reference NGT order is annexed as **Annexure-1**.

Subsequently, joint inspection of M/s Balrampur Chini Mills Limited (Sugar and Distillery Division), Village & Post- Datauli, Mankapur, Gonda, U.P. was carried out by a joint team comprising officials from Sub-Divisional Magistrate, Mankapur, CPCB, Regional Directorate, Lucknow and UPPCB, Regional Office, Ayodhya on 11.04.2023. During inspection, it was observed that separate power plant does not exist. However, Co-gen. plant of capacity 37 MW installed at Sugar Plant to meet out captive requirement and 6.6 MW power generation was installed with distillery slope fired boiler.

The salient, observations and recommendations based on the inspection of each division are as below:

2.0 M/s Balrampur Chini Mills Limited (Sugar Division):

A: General Information	
Name of the unit and Address	M/s Balrampur Chini Mills Ltd., Unit: Mankapur, Village & P. O : Datauli, Tehsil : Mankapur, Distt: Gonda, Uttar Pradesh- 271306
Name of the Proprietor / Contact person – Designation Contact No.	(1) Sri Neeraj Bansal (C.G.M.) Mobile No.-7080402301 Email: neeraj.bansal@bcml.in (2) Ashok Kumar Tripathi (Manager Q.C.) Mobile No.-9453980006 Email : ak.tripathi@bcml.in
Year of Comm.	2006
Sector	Private
Cane crushing capacity	8000 TCD
Cane crushed	10437400 Qtls. (19.11.2022 to 11.04.2023)
Sugar produced	1185861 Qtls. (19.11.2022 to 11.04.2023)
Molasses generation	466070 Qtls. (19.11.2022 to 11.04.2023)
Press Mud generation	417496 Qtls. (19.11.2022 to 11.04.2023)
B: Water Pollution and its Control:	
Water Supply Source	Borewells (Nos. -03)
Water Consumption (KLD)- (Avg. for March 2023)	
➤ Industrial	➤ 1420.26 KLD
➤ Domestic	➤ 359.23 KLD
Waste Water Generation (KLD)- (Avg. for March 2023)	
➤ Industrial	➤ 1221.94 KLD
➤ Domestic	➤ 201.42 KLD
Waste water treated (KLD)- (Avg. for March 2023)	
➤ Industrial	➤ 1221.94 KLD
➤ Domestic	➤ 201.42 KLD

Details of ETP	Mentioned in observation
Mode of disposal of treated effluent	Ferti-irrigation, Gardening, Bagasse wetting, etc through pipeline.
Flow measuring device installed at outlet of ETP	"Yes" Electromagnetic Flowmeter
Status of Consent under the Water Act- 1974	Valid till 31.12.2023
b (I) Information regarding Ferti-irrigation	
Details of treatment of effluent before ferti-irrigation	Treated through ETP
Command area for irrigation (available land area)	506 Acre (Farmers Land-497 Acre and Factory Land-09 Acre)
System of transportation of treated effluent upto field.	Through HDPE Pipeline
Formal agreements with farmers for using treated effluent	Yes
Storage facility available for treated effluent during low demand period	Treated effluent is stored in 01 lagoon (Capacity 18000 KL) (for 15 days storage)
Quality of effluent being used for Ferti-irrigation	Mentioned in observation
C: Air Pollution and its Control	
Sources of Air Pollution	Boilers – 2 Nos. (2 x 90 TPH)
Type of Fuel used with consumption	Bagasse (1150 TPD)
Stack details with APCS	Stack of Height 65 meters with APCS installed i.e., Electro Static Precipitator (ESP)
Status of Consent under the Air Act- 1981	Valid till 31.12.2023
D: Waste Management	
Type & Quantity of Waste Generated (Avg. for March, 2023)	<ul style="list-style-type: none"> ➤ ETP Sludge- 0.8 Ton per Day ➤ Press Mud- 2788.61 Qtls./Day ➤ Boiler ash- 23.83 Ton/Day ➤ Used oil- 2.95 Kg/Day
Facility of Storage/ Disposal	<ul style="list-style-type: none"> ➤ Press Mud – Used for making pallets ➤ Boiler ash- Boiler Ash is being used in granulation plant ➤ Used oil- used oil sent to authorized recycles. ➤ ETP Sludge-Dispose off on land
Disposal of waste	As above
Status of Grant of authorization of Hazardous Waste	Valid upto 11.04.2028

Observations: -

1. The unit has infrastructure for production of sugar using sugar cane as major raw material with consented capacity of 8000 TCD and 37-Megawatt Co-generation for captive requirement.
2. During the inspection, the unit was in operation. The unit has started its cane crushing on 19.11.2022 for the current crushing season 2022-23.
3. The unit was granted consent to operate under The Water (PCP) Act, 1974, The Air (PCP) Act, 1981 by UPPCB which were valid upto 31.12.2023 and authorization for Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 which was valid upto 11.04.2028.
4. The unit has presently three (03) borewells to meet its fresh water requirement. It is informed that 02 borewells are used for industrial purpose and one borewell is used for domestic purpose. Electromagnetic water meter is installed in all borewells and log book is maintained.
5. The unit has maintained log book of fresh water consumption. The unit has obtained NOC for groundwater abstraction from Ground Water Department, Ministry of Jal Shakti, Govt. of Uttar Pradesh, which is valid upto 11.10.2026 for extraction of 1264 KLD groundwater.
6. The unit has established Effluent Treatment Plant (ETP) with capacity 1200 KLD, which comprises of following:
 - a. Bar and Screen Chamber
 - b. Oil and Grease Trap Chamber
 - c. Rotary screen
 - d. Equalization Tank
 - e. Chemical Dosing Tank
 - f. Micro settler No.01
 - g. Primary Clarifier
 - h. Aeration Tank
 - i. Nutrient Dosing Tank
 - j. Secondary Clarifier
 - k. Micro settler No.02
 - l. Multigrade Sand Filter (MGF)
 - m. Activated Carbon Filter (ACF)



n. Treated effluent storage lagoons (01 nos. with capacity-18000 m³) for 15 days

ETP Sludge Management:

- a. Sludge Mixing Tank
- b. Centrifuge and Sludge Drying Beds

7. During inspection, ETP was operational. Sample was collected from Equalization Tank Aeration Tank and Outlet of ETP. Analysis results are presented below:

Sampling location	Parameters*							
	pH	SS	TDS	BOD	COD	O & G	MLSS	MLVSS
Inlet of ETP	6.58	103	--	506	849	-	-	-
Aeration Tank	-	-	-	-	-	-	5624	2635
Outlet of ETP	7.84	23.5	1775	79.1	131	BDL (<5)	-	-
Discharge Standards^	5.5-8.5	100	2100	100	--	10	--	--

* all the parameters are in mg/l except pH
^Standards as per GSR 35(E), dated 14.01.2016.(For disposal on land)

8. It is evident from the results that treated effluent from ETP is complying with effluent discharge standards for being used in ferti-irrigation. However, MLSS/MLVSS ratio is less than 50%, which indicate present of excess dead bio-mass in aeration tank.
9. During inspection, OCEMS at outlet of ETP was not installed. It is informed by unit representative that OCEMS was send for repairing on 09.01. 2023. The unit has informed by e-mail that OCEMS will be installed after repairing by 17.04.2023.
10. Treated effluent is stored in one lagoon with capacity 18000 m³. Treated effluent is used for Ferti-irrigation in its own land (54.4 Ha) as well as farmers land (204.771 Ha).
11. The unit has provided HDPE pipelines for use of treated effluent in its own farm. It is informed that supply of treated effluent to farmers are carried out through HDPE pipeline of farmers.
12. The unit has prepared irrigation management plan for utilization of treated effluent by own.



13. The unit has got prepared ETP performance report from National Sugar Institute (NSI), Kanpur on 2017. It is recommended by NSI, Kanpur that performance of ETP and water balance was carried out during off season and performance may be carried out during crushing season, which is yet to be carried out by the unit.

14. Sample was collected from treated effluent storage lagoon. Analysis results are presented below:

Sampling location	Parameters*					
	pH	SS	TDS	BOD	COD	Oil and Grease
Lagoon-1	8.25	29.2	1836	17.1	82.5	BDL (<5)
Standards^	5.5-8.5	100	2100	100	--	10

* all parameters are in mg/l except pH

^ Standards as per GSR 35(E), dated 14.01.2016 (For disposal on land)

15. It is evident from the results that treated effluent stored in lagoon is complying with effluent discharge standards for being used in ferti-irrigation.

16. The unit has installed Sulphur Treatment Plant for spray pond overflow effluent. Sulphur Treatment Plant comprises of Flocculation Tank-1 & 2, Micro Plate Settler.

17. Overflow of Micro Plate Settler is sent for pre-aeration process and then fed into Aeration tank. Sample was collected from inlet and outlet of Sulphur Treatment Plant. Sulphate at inlet and outlet was observed as 3275 mg/l and 910 mg/l respectively.

18. The unit has provided electromagnetic flow meter for measurement of spray pond overflow effluent and other effluent. As per record of the unit, wastewater generation of spray pond effluent for the month of March, 2023 is 85.52 litre/ton of cane crushed as against the stipulated norms of 100 litre/ton of cane crushed. Similarly, other process waste water generation per ton of cane crushed is 89.76 litre/ton of cane crushed as against the stipulated norms of 100 litre/ton of cane crushed.

19. The unit has installed Sewage Treatment Plant (STP) with capacity 200 KLD for treatment of sewage. STP comprises of following units:

a. Stilling Chamber

- b. Oil and Grease Chamber
- c. Collection Tank
- d. Aeration Tank-1 & 2
- e. MGF and ACF

20. During inspection, STP was operational. Treated sewage from STP is used for gardening purpose. Sample was collected from inlet and outlet of STP. Analysis results are presented below:

S. No.	Parameters	Inlet of STP	Outlet of STP	Standard [^]
1.	pH	7.46	7.91	5.5-9.0
2.	SS	19.1	3.67	20
3.	BOD	8.87	5.38	10
4.	COD	18.3	13.7	50
5.	Total Phosphorous	--	3.88	1.0
6.	Total Nitrogen	--	21.9	10
7.	TC	--	2.0X10 ³	--
8.	FC	--	<1.8	Desirable-100, Permissible-230

* all parameters are in mg/l except pH

[^]Discharge Standards as per Hon'ble NGT order dated 30.04.2019 in the matter of Original Application No. 1069/2018 Nitin Shankar Deshpande Vs Union of India & Ors. (Applicable to all mode of disposal), which is mentioned in Consent order.

21. It is evident from the result that treated sewage from STP is not complying with the norms with respect to Total Phosphorous and Total Nitrogen parameters.
22. The unit has installed separate energy meter for operation of ETP and STP and maintained logbook for operation of STP and ETP.
23. The unit has 02 boilers with capacity 2 x 90 TPH using bagasse as fuel. The unit has also Cogeneration plant with power generation capacity of 37 MW. The unit has made provision of two venting system of flue gas after ESP. One venting system is with common stack of height

65 m., while another venting system is with bagasse dryers followed by multicyclone separator as APCD and stacks of height approx. 35 m each.

24. During inspection, flue gas from both boilers were emitted through bagasse dryers. Source emission monitoring of flue gas leading to bagasse dryers were carried out. Analysis results are presented below:

Sampling Location	Parameters
	Particulate Matter (mg/Nm ³)
90 TPH boiler-1	23.1
90 TPH boiler-2	45.8
Standards as per UPPCB consent	150

25. It is evident from above analysis results that emission from boiler stacks for Particulate Matter are complying with the prescribed norms.
26. The unit has not installed proper monitoring facility at all stacks as per CPCB guidelines i.e. size and location of the port hole.
27. During inspection, fugitive emission was observed in stack area due to poor handling and open conveyor system of bagasse.
28. The unit has provided monkey ladder in boiler stack, which is unsafe for stack monitoring.
29. The unit has signed memorandum of agreement with M/s Pitambar Biofuels Industries for manufacturing of pallets, which is situated in its old bio-compost yard. During visit, manufacturing unit of pallets was not operational due to own reason.

3.0 M/s Balrampur Chini Mills Limited (Distillery Division):

A: General Information		
1.	Name of the unit and Address	M/s Balrampur Chini Mills Limited (Distillery Division), Village & Post- Datauli, Mankapur, Gonda, U. P.
2.	Name of the Proprietor/ Contact person – Designation Contact No.	Mr. Neeraj Bansal (CGM) Mob.No.+91-7080402301
3.	Year of Commissioning.	2007



4.	Sector	Distillery
5.	Production capacity • Products • Consented Production Capacity • Present Production	Rectified Spirit (RS)/ Extra Neutral Alcohol (ENA) / Absolute Alcohol (AA) 100 KLD NIL
6.	Raw materials & their requirement	Molasses- 4447 Qts. /Day (on full production)
B : Water Pollution and its Control		
1.	Water Supply Source Water Consumption (KLD) a. Industrial b. Domestic	Bore wells (02 no.) (Avg. for March,2023) 649 10
2.	Waste Water Generation (KLD) (Avg. for March,2023) a. Industrial o Spent wash o Other effluent b. Domestic	789 • Spent Leese-120 • Fermenter washing -15 • Process condensate (MEE) -643 • Floor washing-12 • Cooling tower blow down-219 • Boiler blow down-9 • DM plant reject-15 • Other (CPU RO Reject)-81 • Spent wash generation-7.27 • Other effluent-9.52 08
3.	Waste water treated (KLD) a. Industrial	• Spent Wash-789

	b. Domestic	<ul style="list-style-type: none"> • Spent Leese-120 • Fermenter washing -15 • Process condensate (MEE) -643 • Floor washing-12 • Cooling tower blow down-219 • Boiler blow down-9 • DM plant reject-15 • Other (cpu ro Reject)-81 • Spent wash generation-7.27 • Other effluent-9.52 <p>06</p>
4.	Details of ETP	<p>For spent wash management:</p> <ul style="list-style-type: none"> • Settling Tank • Multi Effect Evaporator • Lagoon-5600 m³ • Slope Fired Boiler <p>For other process effluent:</p> <ul style="list-style-type: none"> • Equalization tank -1392 m3 • Buffer tank -300 m3 • UASBR- 2784 m3 • Aeration tank -1392 m3 • Secondary Clarifier- 203 m3 • Tertiary Clarifier 261 m3 • Clear Water Storage Tank 38 m3 • Multi Grade Filter (MGF) • Activated Carbon Filter (ACF) • Process Water Tank 58 m3 • UV System • Ultra-filtration • RO Plant
5.	Mode of disposal of treated effluent	Concentrated spent wash is incinerated in slope fired boiler and other process effluent is treated in CPU and reused in Cooling Tower make up as well as Fermentation.

6.	Status of Consent under the Water Act- 1974	Valid from 01.01.2022 to 31.12.2023
C: Air Pollution and its Control		
1.	Sources of Air Pollution	Slope fired boiler with capacity -45 TPH
2.	Type of Fuel used with consumption Stack details with APCS	Slope and bagasse (15.12 TPH and 9.0 TPH) Stack height 88 m is equipped with ESP as APCS.
3.	Status of Consent under the Air Act- 1981	Valid from 01.01.2022 to 31.12.2023.
D: Waste Management		
1.	Type of Waste Generated	Fermentation sludge and Boiler Ash
2.	Facility of Storage/ Disposal	Fermentation sludge - Send to granular plant for making fertilizer Boiler Ash-Send to granular plant for making fertilizer
3.	Disposal of waste	Fermentation sludge - Send to granular plant for making fertilizer Boiler Ash-Send to granular plant for making fertilizer

Observations:

1. The unit has infrastructure for production of Rectified Spirit (RS)/ Extra Neutral Alcohol (ENA) / Absolute Alcohol (AA) with consented capacity of 100 KLD using molasses, yeast etc. as major raw material. During inspection, the unit was found non-operational due to scheduled maintenance.
2. The unit was granted consent under the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981 on 24.12.2021, which is valid up-to 31.12.2023.
3. The unit is meeting its fresh water requirement through two (02) borewells. Electromagnetic flow meter is installed at the bore wells and log books are maintained by the unit.
4. The unit has obtained NOC from Ground Water Department, Ministry of Jal Shakti, Govt. of Uttar Pradesh for ground water abstraction, which is valid upto 11.10.2026 for extraction of 1000 KLD groundwater.
5. The unit is generating spent wash @ 7.27 KL/KL of alcohol production. The avg. spent wash generation for the month of March, 2023 is 788.6 KLD. Flow meter is installed at analyser column for measurement of spent wash generation and log book is maintained.

6. Spent wash is collected in settling tanks (800 KL). After settling, spent wash is fed to Multi Effect Evaporator (MEE) plant (Five Effect Forced Circulation) with capacity 1500 m³/day.
7. Concentrated spent wash is send to lagoon with capacity 5600 m³. Concentrated spent wash from lagoon is fed to slope fired incinerator with capacity 45 TPH using slope as primary fuel (60%) and bagasse (40%) as secondary fuel.
8. The slope fired boiler is having co-gen. turbine with capacity 4.4 MW. Emission from slope fired boiler is emitting out stack (height approx.88 m) followed by Bag Filter as APCD.
9. During inspection, MEE as well as Slope Fired Boiler was not operational due to scheduled maintenance.
10. During visit, approx. 1700 KL of spent was found stored in spent wash storage lagoon. Sample was collected from lagoon. Analysis results are presented below:

Sampling location	Parameters*					
	pH	SS	Total Solid	TDS	BOD	COD
Lagoon	4.45	7828	189350	154880	97000	196474

**All values are in mg/l except pH*

11. During inspection, it was observed that the unit has provided collection pit in fermentation area to collect leakage and cleaning effluent. During inspection, effluent was observed flooded.
12. The unit has installed Condensate Polishing Unit (CPU) with capacity 1392 m³/day for treatment of other process waste such as spent lees, process condensate, cooling tower blow down, boiler blow down etc. CPU comprises of following units:
 - a. Equalization tank -1392 m³
 - b. Buffer tank -300 m³
 - c. UASBR- 2784 m³
 - d. Aeration tank -1392 m³
 - e. Secondary Clarifier- 203 m³
 - f. Tertiary Clarifier 261 m³
 - g. Clear Water Storage Tank 38 m³
 - h. Multi Grade Filter (MGF)
 - i. Activated Carbon Filter (ACF)

- j. Process Water Tank 58 m³
- k. UV System
- l. Ultra-filtration
- m. RO Plant

13. During inspection, only Equalization Tank and Aeration Tank was operational. Sample was collected from Aeration Tank. MLSS and MLVSS is observed as 7343 mg/l and 3715 mg/l respectively.
14. Treated effluent from CPU is partially reused in fermentation after UV and remaining treated effluent (RO permeate) is used in cooling tower make up. During inspection, mixing system in equalization tank is not provided in CPU.
15. The unit has discontinued bio-composting operation since June 2016 for spent wash management. During inspection, bio-composting operation was not carried out and no compost was found in yard. However, press mud was found stored in bio-compost yard for making pallets. During inspection, pallet making machine was found non-operational.
16. The unit was provided two lagoons with capacity 15272 m³ and 17254 m³ for storage of spent wash for use in making bio-compost. During inspection, one lagoon was found empty, while coloured effluent was observed in another lagoon. Sample was collected from lagoon. Analysis results is presented below:

Sampling location	Parameters*					
	pH	SS	Colour	TDS	BOD	COD
Lagoon	8.23	12.4	500	3720	224	991

**All values are in mg/l except pH and colour in Hazen*

17. Ground water quality monitoring near lagoon was carried out. Analysis result is presented below:

Parameters	Unit	Hand pump at Bio-compost Yard	Drinking Water Standards as per IS 10500:2012 (Acceptable Limit)
pH	--	7.28	6.5-8.5

TDS	mg/l	314	500
FDS		260	--
Total Harness	mg/l	251	200
Total Alkalinity	mg/l	333	200
Chloride	mg/l	BDL (<3.0)	250
Floride	mg/l	0.726	1
Sulphate	mg/l	BDL (<2.0)	200
Nitrate	mg/l	BDL (<2.2)	45
COD	mg/l	BDL (<5.0)	--

**All values are in mg/l except pH
Heavy metals are under process in lab.*

18. It is evident from analysis results that Total Hardness and Total alkalinity is not meeting with acceptable limit of drinking water standard.
19. The unit has installed Online Continuous Emission Monitoring System (OCEMS) at boiler stack. As informed, OCEM is connected with CPCB/SPCB Server.
20. The unit has provided monkey ladder in boiler stack.

4.0 Monitoring of Bishui River

River Bishui is passing adjacent to the Sugar and Distillery unit. River Bishui meets to Kuano River, which meet to River Rapti and ultimately meet River Ganga. During inspection, no effluent was observed discharging into River Bishui. It is also observed that drain carrying sewage of Village- Kudasan is meeting to River Bishui. Sample of River Bishui is collected from upstream and downstream of the unit. Analysis results are presented below:

Parameters	Unit	Upstream	Downstream
pH	--	7.87	7.93
Colour	mg/l	10	20
Conductivity	μ S/cm	402	489
Sulphate	mg/l	8.09	20.2

SAR	---	0.369	0.567
Boron	mg/l	5.87	9.29
Dissolve Oxygen	mg/l	7.0	6.0
COD	mg/l	13.5	18.7
BOD	mg/l	2.04	3.32
Total Coliform	MPN/100 ml	4.5X10 ³	3.3X10 ⁴
F- Coliform	MPN/100 ml	<1.8	1.7 x 10 ⁴

**All values are in mg/l except pH, colour in Hazen & SAR*

It is evident from above analysis results, upstream of River belong to Class" A" (Drinking Water Source without conventional treatment but after disinfection) as per Designated Best Use (DBU). However, downstream of River belong to Class" D" (propagation of wildlife and fisheries) as per Designated Best Use (DBU).

Concluding remarks and Recommendations:

Sugar Division:

It is evident from above observations that the unit has installed Effluent Treatment Plant (ETP) for treatment of process wastewater, Sulphur Treatment Plant for Sulphur removal form spray pond overflow/injection effluent and Sewage Treatment Plant (STP) for treatment of domestic wastewater. Characteristics of treated effluent from sugar unit is complying with the stipulated norms. But, treated sewage from STP is not complying with respect to Total Phosphorous and Total Nitrogen parameters. The unit may be directed to comply with following:

1. The unit should carry out performance of ETP as well as water balance by NSI, Kanpur during crushing season and accordingly upgrade its ETP (if any).
2. The unit should properly operate the ETP.
3. The unit should properly operate its STP to meet with stipulated norms.

4. The unit should provide proper monitoring facilities in all stacks as per CPCB guidelines and ladder should be easy ladder (spiral /scaffold type).
5. The unit should cover all bagasse conveyor system to control fugitive emission.
6. The unit should strictly comply with the new standards notified G.S.R. 35 (E), MoEF & CC, January 14, 2016 for sugar industry such as notified standards for effluent disposal, waste water conservation and pollution control management.

Distillery Division:

It is evident from the above observation; the unit is found non-operational due to maintenance. The unit may be directed to comply with the following:

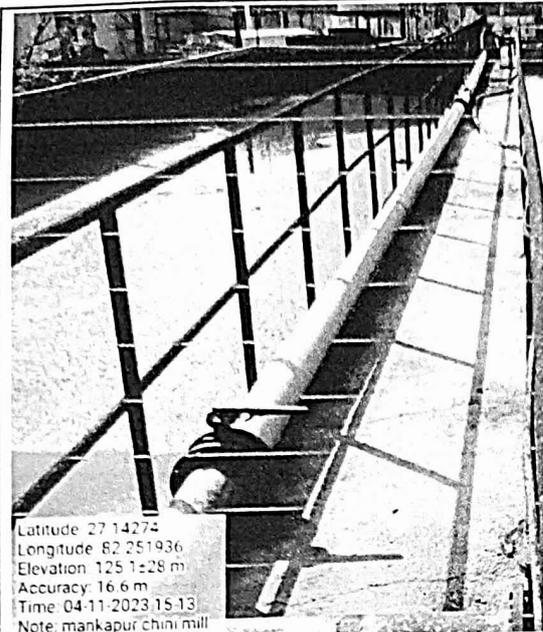
1. The unit should dismantle excess storage lagoons. Effluent stored in old lagoon should be treated before dismantling and log book of same should be maintained.
2. The unit should provide auto pump in all catch pits to avoid any flooding.
3. The unit should provide proper mixing system in equalization tank i.e CPU.
4. The unit should provide proper monitoring facilities in all stacks as per CPCB guidelines and ladder should be easy ladder (spiral /scaffold type).
5. The unit should provide adequate system to control fugitive emission from stored press mud as well as pellet making machine.

Inspection Team:

1. Sh. Akash Singh, SDM, Mankapur, Gonda  25/04/23
2. Sh. Runa Oraon, Sc. 'D', CPCB, RD(N), Lucknow  25.04.2023
3. Sh. Chandresh Kumar, Regional Officer, UPPCB, RO, Ayodhya  25/04.23

Photo gallery in the matter of Alok Kumar Mishr & Anr. Vs State of U.P (O. A. No. 12 of 2023): -

M/s Balrampur Chini Mill Pvt. Ltd. (Chemical Division), Mankapur, Gonda



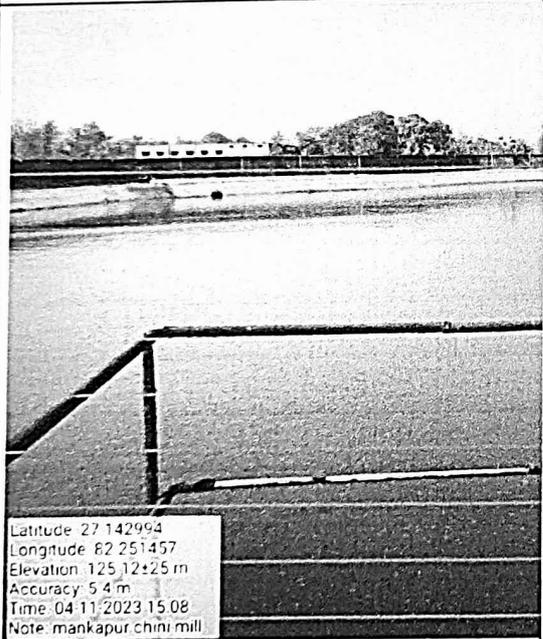
Latitude 27.14274
Longitude 82.251936
Elevation 125.1±28 m
Accuracy 16.6 m
Time 04-11-2023 15:13
Note: mankapur chini mill

Settling Tank



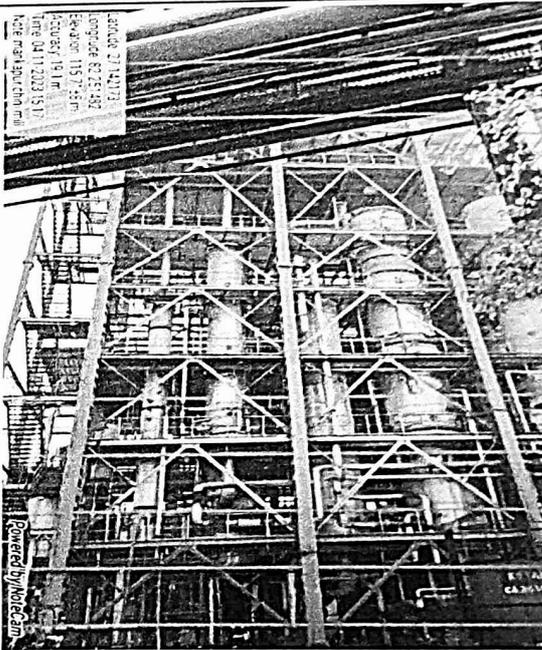
Powered by VioCam

Multi Effect Evaporator



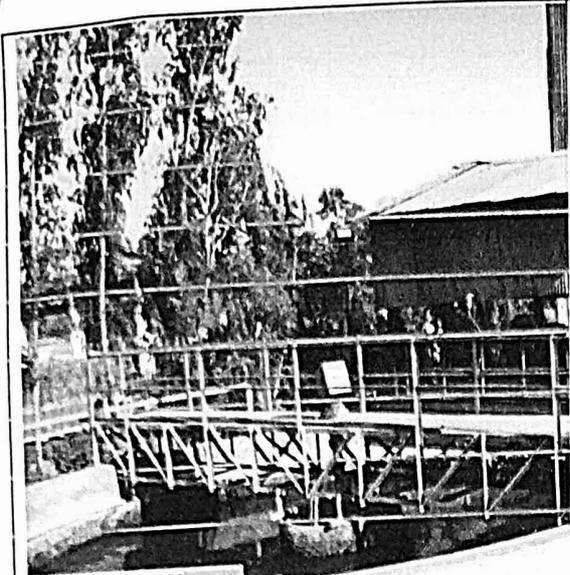
Latitude 27.142994
Longitude 82.251457
Elevation 125.12±25 m
Accuracy 5.4 m
Time 04-11-2023 15:08
Note: mankapur chini mill

Lagoon



Powered by VioCam

Distillation Column



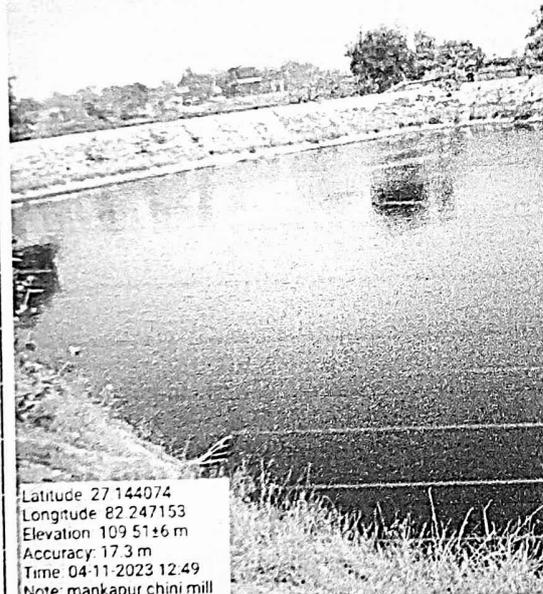
Latitude 27.140381
 Longitude 82.252701
 Elevation 125.12±44 m
 Accuracy: 16.3 m
 Time: 04-11-2023 16:09
 Note: mankapur chini mill

Clarifier of CPU



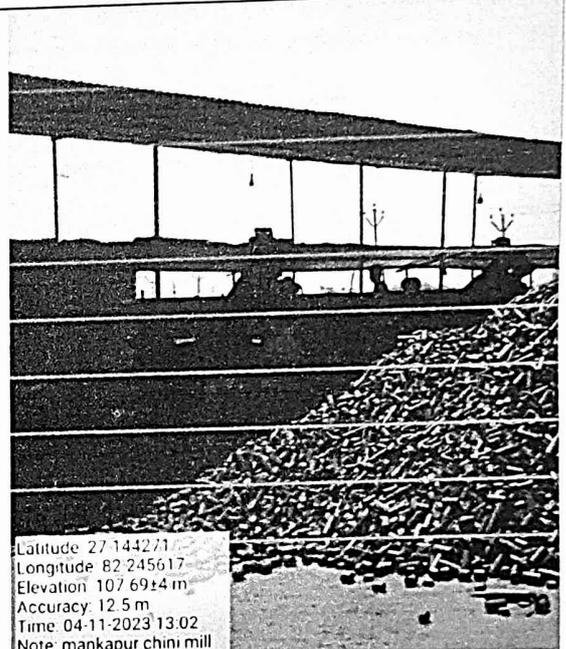
Latitude 27.144456
 Longitude 82.246715
 Altitude 42.91±4 m
 Accuracy: 8.6 m
 Time: 04-11-2023 12:46
 Note: mankapur chini mill

Old lagoon-1



Latitude 27.144074
 Longitude 82.247153
 Elevation 109.51±6 m
 Accuracy: 17.3 m
 Time: 04-11-2023 12:49
 Note: mankapur chini mill

Old lagoon-2



Latitude 27.144271
 Longitude 82.245617
 Elevation 107.69±4 m
 Accuracy: 12.5 m
 Time: 04-11-2023 13:02
 Note: mankapur chini mill

Pallet Plant



Latitude: 27 1431.90
 Longitude: 82 2455.19
 Elevation: 100 967.4 m
 Accuracy: 13.9 m
 Time: 04-11-2023 13:03
 Note: mankapur chini mill

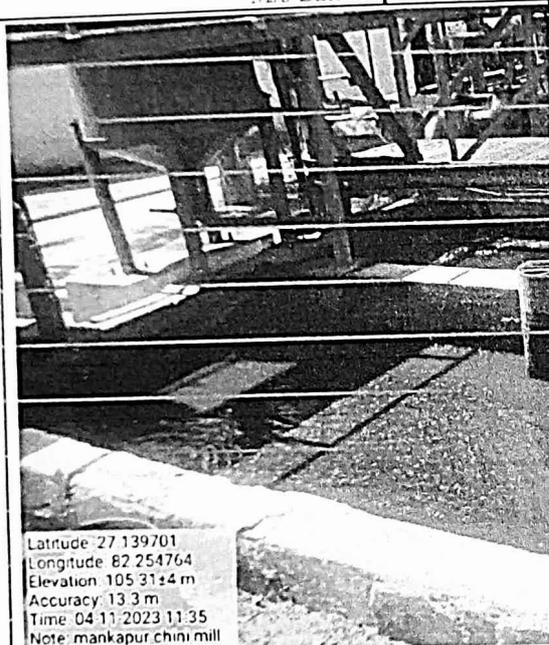
Stored Press Mud in Old Compost Yard



Powered by MofCam

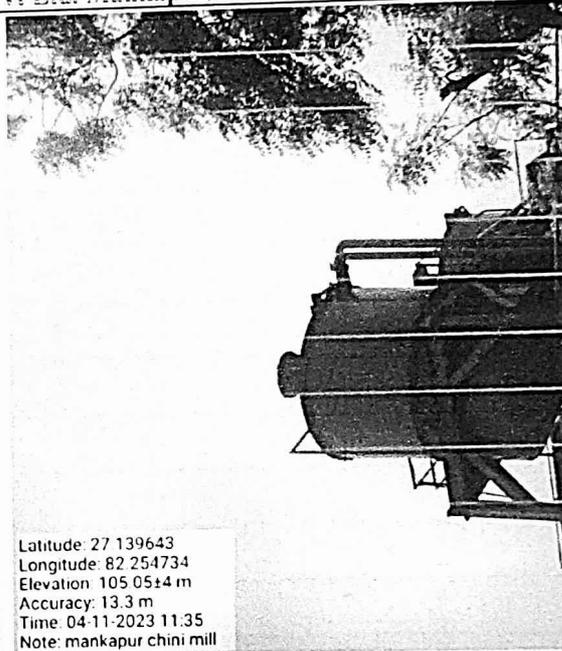
Flooding of effluent from catch pit

M/s Balrampur Chini mill Pvt Ltd, Mankapur, Gonda



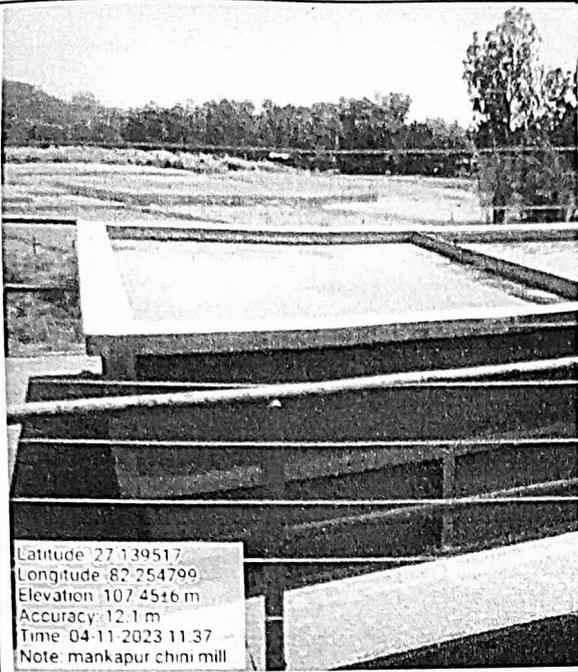
Latitude: 27 1397.01
 Longitude: 82 2547.64
 Elevation: 105 317.4 m
 Accuracy: 13.3 m
 Time: 04-11-2023 11:35
 Note: mankapur chini mill

Collection Tank

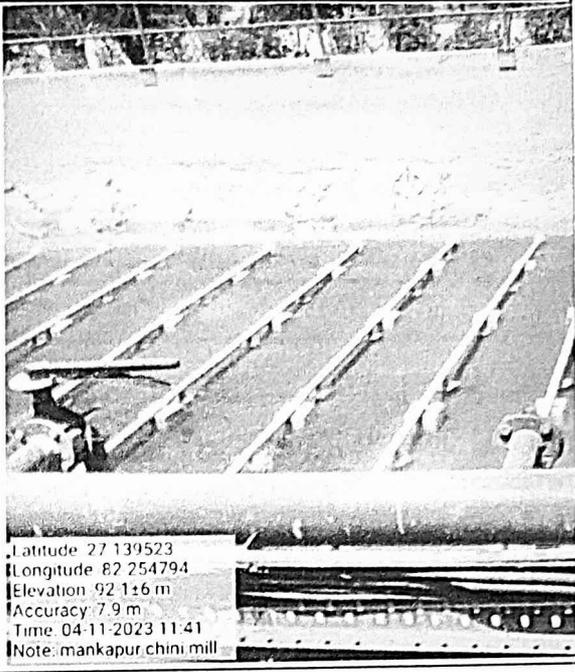


Latitude: 27 1396.43
 Longitude: 82 2547.34
 Elevation: 105 057.4 m
 Accuracy: 13.3 m
 Time: 04-11-2023 11:35
 Note: mankapur chini mill

Sulphur Treatment Plant



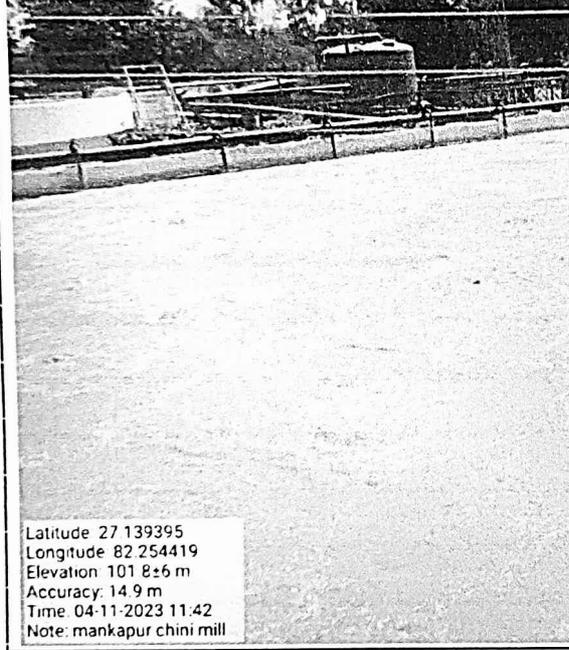
Latitude 27 139517
 Longitude 82 254799
 Elevation 107 45±6 m
 Accuracy: 12.1 m
 Time 04-11-2023 11:37
 Note: mankapur chini mill



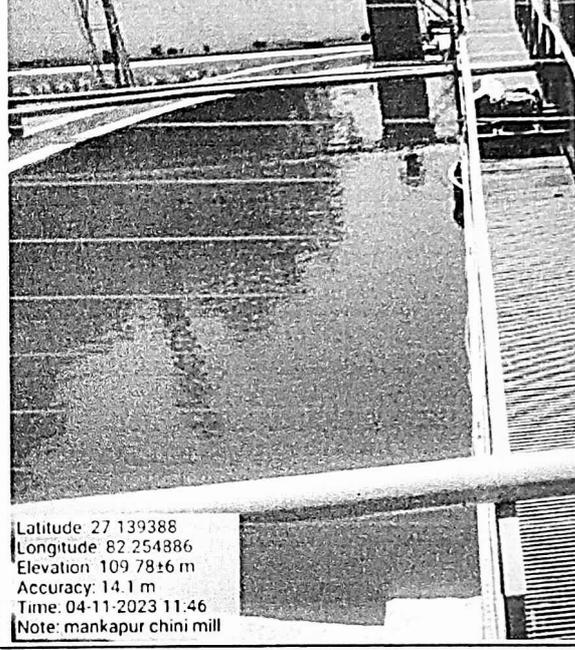
Latitude 27 139523
 Longitude 82 254794
 Elevation 92 1±6 m
 Accuracy: 7.9 m
 Time 04-11-2023 11:41
 Note: mankapur chini mill

Flocculation Tank-1

Pre-aeration Tank



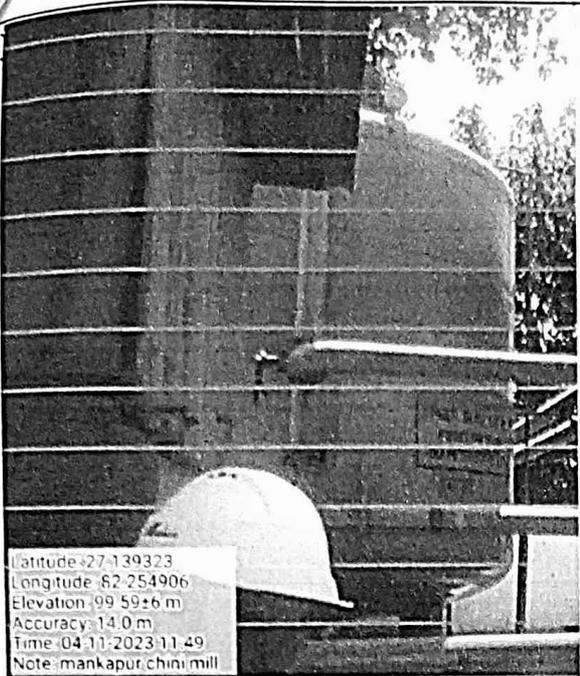
Latitude 27 139395
 Longitude 82 254419
 Elevation 101 8±6 m
 Accuracy: 14.9 m
 Time 04-11-2023 11:42
 Note: mankapur chini mill



Latitude 27 139388
 Longitude 82 254886
 Elevation 109 78±6 m
 Accuracy: 14.1 m
 Time 04-11-2023 11:46
 Note: mankapur chini mill

Aeration Tank

Clarifier



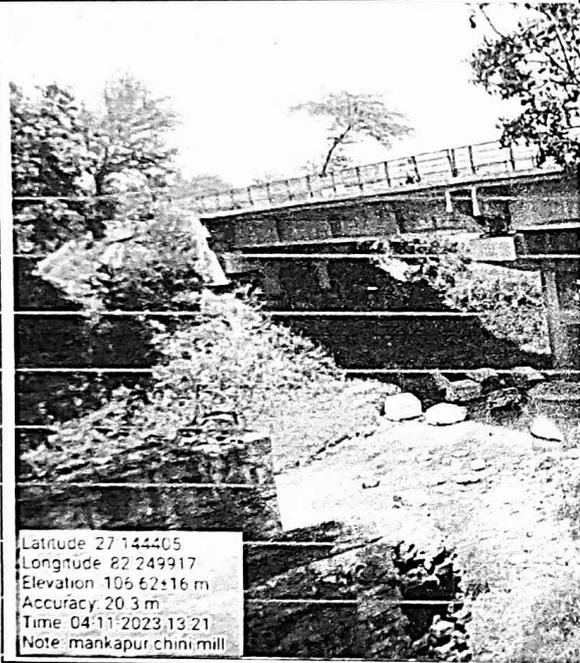
Latitude: 27.139323
Longitude: 82.254906
Elevation: 99.59±6 m
Accuracy: 14.0 m
Time: 04-11-2023 11:49
Note: mankapur chini mill

MGF



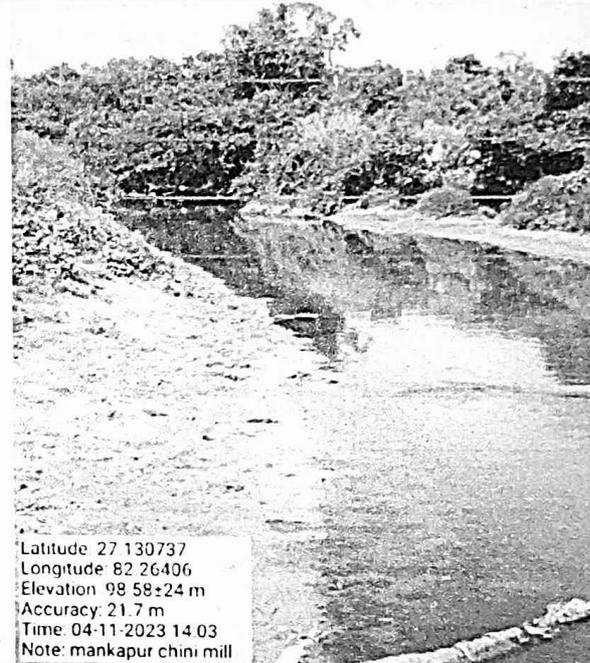
Latitude: 27.139379
Longitude: 82.254297
Elevation: 101.99±6 m
Accuracy: 15.0 m
Time: 04-11-2023 11:56
Note: mankapur chini mill

Centrifuge



Latitude: 27.144405
Longitude: 82.249917
Elevation: 105.62±16 m
Accuracy: 20.3 m
Time: 04-11-2023 13:21
Note: mankapur chini mill

Upstream of Bishui River



Latitude: 27.130737
Longitude: 82.26406
Elevation: 98.58±24 m
Accuracy: 21.7 m
Time: 04-11-2023 14:03
Note: mankapur chini mill

Downstream of Bishui River

Item No. 06

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 12/2023

Alok Kumar Mishr & Anr.

Applicant(s)

Versus

State of U.P

Respondent

Date of hearing: 22.02.2023

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Application is registered based on a complaint received by email/post

ORDER

1. The original application under Section 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') has been registered on a letter petition dated 11.07.2022 received from Shri Alok Kumar Mishra, Advocate r/o Datauli Mankapur, District Gonda.
2. The allegation is that there is a Chini Mill namely Balrampur Chinni Mill, Balrampur (Unit Mankapur) located on the bank of river Bisuhi in village Datauli, Thana Kotwali Mankapur, Janpad, Gonda.
3. The said Chini Mill is operating many commercial plants like sugar production, power generation, alcohol production, wine from sugarcane and compost from sugarcane waste. The Chini mill is discharging industrial waste and effluents in violation of environmental norms in the river causing damage to the environment and also creating health

hazards to the local people. The fly ash emanating from the boiler of the mill is also causing huge air pollution effecting the lives of the people in the nearby villages.

4. We also find from record that in respect of the unit in question, a matter earlier was also considered by Tribunal vide order dated 27.04.2017 in O.A. No. 337/2016, *Shailesh Singh vs. State of Uttar Pradesh & Ors.* wherein environmental compensation of Rs. 5 lakhs was imposed on the said unit besides some other units for violation of environmental norms.

5. If the allegation contained in the present letter petition are correct, it would mean that the unit in question is a frequent and recurring violator.

6. In our view, a substantial question relating to environmental due to implementation of Scheduled Enactments under NGT Act, 2010 has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual report. For the purpose thereof, we constitute a joint Committee comprising State PCB, CPCB and District Magistrate, Gonda who shall submit factual as well as action taken, if any, report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

7. District Magistrate, Gonda will be the nodal agency for compliance and coordination.

8. List for further consideration on 01.05.2023.

9. A copy of this order be forwarded to State PCB, CPCB and District Magistrate, Gonda by e-mail for compliance.

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

February 22, 2023
Original Application No. 12/2023
SN